

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/MISC./902-904/2011 IN C/600-602 /2011 - CU[DB]

Date 04/05/2012

Assistant Registrar
C.E.S.T.A.T, New Delhi

To : 1. M/S RAMA OVERSEAS,
SHOP NO. 163, VILLAGE RASOI,
P.O. PRITAMPURA,
DISTT. SONEPAT (HARYANA)

2. M/S SHUBH RESOURCES PVT. LTD.
6/22, 1ST FLOOR, WEA KAROL BAGH,
NEW DELHI.

M/S SHUBH RESOURCES PVT. LTD.

Appellant

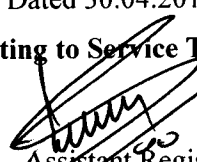
Vs

Respondent

C.C. (ICD) NEW DELHI

MISC. ORDER NO.C/M/75-77/2012

I am directed to transmit herewith a certified copy of **Final order No.C/A/127-129/ 2012 CU[DB]** Dated 30.04.2012 passed by the Tribunal under **Section 129, (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax**


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

C.C. (ICD) NEW DELHI
ICD, TUGHLAKABAD,
NEW DELHI 110020.

2. Adv. / Consult

MR.PIYUSH KUMAR,ADV

B-25,LAJPAT NAGAR-III,
NEW DELHI 110 024.

3. C.D.R

4. Bar association, CESTAT, New Delhi

5. Director Publications, Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd.,1512-B, Bhishm Pitamah marg,Opp. ICICI Bank of Defence Colony, New Delhi-3

7. Company Law Institute of India Pvt Ltd.,No.2(Old No. 36), Vaithyaram Street, T. Nagar,Chennai -17

8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

9. Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall,Above Star India Bazar,Satellite Road,
Ahmedabad-15

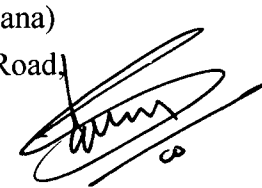
10. LAWCRUX Advisors Pvt Ltd, LAW House,1-8,Sector - 10, Faridabad 121003 (Haryana)

11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor,Vasant Arcade,Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

12. Office Copy

13. Guard file

14. **M/S RAKHI TEX-STYLES,**
1B-34/731, GALI NO.5, GURUDWARA,
CIVIL LINE, LUDHIANA


Assistant Registrar
(Customs Appeal Branch)

**CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL,
West Block No. 2, R.K. Puram, NEW DELHI**

COURT No. III

**Misc. Application No.902-904 of 2011
Customs Appeal No.600-602 of 2011**

Date of Hearing / Decision : 30.04.2012.

[Arising out of Order-In-Original No.VIII/ICD/TKD/SIIB/09/09,
dated 21.10.2011 issued by CC, Delhi-IV]

For approval and signature:

Hon'ble Ms. Archana Wadhwa, Judicial Member
Hon'ble Mr. Mathew John, Technical Member

1	Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2	Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	No
3	Whether Their Lordships wish to see the fair copy of the Order?	Seen
4	Whether Order is to be circulated to the Departmental authorities?	Yes

M/s Shubh Resources P.Ltd.
Versus
CC, New Delhi

Appellants
Respondent

Coram: Hon'ble Ms. Archana Wadhwa, Judicial Member
Hon'ble Mr. Mathew John, Technical Member

Present for the Appellant - Shri Piyush Kumar, Adv.

Present for Respondents - Shri K.P.Singh, DR

Misc order No. C/M/75-77/12-Cus
Final Order No. C/A/127-129/12-Cus Dated: _____

Per Ms. Archana Wadhwa:

Misc. Applications are for early listing of the appeals which arise out of the impugned order passed by Commissioner in respect of provisional release of seized goods.

2. Ld. Advocate Shri Piyush Kumar appearing for the appellants seeks to withdraw the appeal under the instruction of the appellants. No objection by Id. DR.

3. In view of the above, we dismiss all the three appeals as withdrawn. Misc. applications also gets disposed of.

(Dictated and pronounced in the Open Court)

(Archana Wadhwa)
Judicial Member

(Mathew John)
Technical Member

RK-I